




**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 31.05.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 28/14	TP 60/16	Hearing	397/ 398	Tabassum Modo Vs. Edumedia India Pvt. Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SHRISTI WIDGE	Petitioner	
2.	P. NARAYANA	Respondent no. 1.	
3.	Pratik Pany	Resp NO.3	

Counsel for petitioner present. Counsel for R1 is present. Mr. Sundaresan and Ramdoss Advocates filed memo and that they would file vakalat for R3. He reported that there no instructions to appear for other respondents. Hence notice to go to other respondents fresh notice to R2, R4 and R5. Counsel for petitioner is directed to collect notice from the Registry and serve on the respondents 2, 4 and 5. Post the matter to 04.07.2017.

  
Member(J)

  
Member(T)